

**DIVISION BENCH**

**ITEM NO.3**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.253/2024 IN CP (IB) No.124/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>JAMMU AND KASHMIR BANK LTD V/S KUSHAL INTERNATIONAL LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Garg with Sh. Yash Gaiha, & : *For Applicant/ Liquidator*  
Sh. Ranesh Singh Mankotia, Advs.

**ORDER**

**IA NO.253/2024**

- 1. At the request of the Ld. Counsel representing the Applicant/ Liquidator, let this matter be adjourned for 20<sup>th</sup> May, 2024, i.e. date already fixed.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**13<sup>th</sup> May, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*